

THE HIGH COURT OF TRIPURA
AGARTALA

ORDER No.109

Dated, Agartala, the 11th May, 2017

In supersession of Order No.30 dated 25.04.2013, Hon'ble the Chief Justice has been pleased to order that henceforth, all order and judgment will be uploaded in the new CIS National Core Version 1.0 and day-to-day case updation will mandatorily be done by the concerned section.

By order,

Sd/—

(D. DEBBARMA)

Dy. Registrar (Judicial)-cum-CPC

Memo No. F.6(24)-HC/2017/9305-52

May 11th, 2017

Copy to: –

1. The Secretary, High Court Bar Association, Agartala;
2. The Secretary, Tripura Bar Association, Agartala;
3. The Advocate General, State of Tripura, Agartala;
4. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
5. The Public Prosecutor, High Court of Tripura, Agartala;
6. The Govt. Advocate, High Court of Tripura, Agartala;
7. The Registrar (Vigilance), High Court of Tripura, Agartala;
8. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
9. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to keep a vigil on the system for uninterrupted service and to upload this order in the official website of the High Court of Tripura;
18. The Librarian-cum-RO, High Court of Tripura, Agartala;
19. The Superintendent(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C, Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. All the Dealing Assistants, Bench Sections, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order Files (Establishment/Bench Sections).


Dy. Registrar (Judicial)-cum-CPC